GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 2685 TO BE ANSWERED ON $4^{\rm TH}$ AUGUST, 2021

NEW LICENSING NORMS

2685. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to bring new licensing norms mandating companies to procure telecom gear from trusted sources and if so, the details thereof and the progress made by the Government in this regard;
- (b) whether amendments to the telecom licensing norms are made/to be made by the Government mainly to incorporate guidelines of the national security directive (NSD) on the telecommunications sector to seek to control installation of network equipment, mainly from China; and
- (c) if so, the details thereof and progress made by the Government in this regard?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) Yes, Department of Telecommunications has issued amendment in Telecom Licenses on 10.03.2021, wherein, all Licensees have been directed to connect only Trusted Products in their Telecom networks with effect from 15.06.2021.
- (b) The amendment has been issued to implement the provisions of National Security Directive on Telecommunication Sector (NSDTS). It aims to establish a mechanism for sourcing of telecommunication equipment only from trusted sources to enhance the security of Telecom networks and to address the national security concerns.
- (c) A portal (<u>www.trustedtelecom.gov.in</u>) has been launched which facilitates evaluation of telecommunication equipment as Trusted Products and intimation of the same to Licensees.
